

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 319 of 2013 in**  
**DFR No. 1660 of 2013**

**Dated : 4<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**DPSC Ltd. .... Appellant(s)**

**Versus**

**West Bengal Central Electricity Regulatory Commission ..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Subir Kumar

**ORDER**

**I.A. No. 319 of 2013**  
***(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 30.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**